## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Chief Justice's Secretariat, Camp office: Jammu)

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## NOTICE

No:- 3106 of 2025/Psy

Dated: - 30.09.2025

Subject: Conduct of Driving test for the District Cadre posts of Drivers Grade-II, in District Judiciary of UT of Jammu & Kashmir, advertised vide Notification No. 03 of 2025/Psy dated 26.06.2025 --- reg. issuance of Admit Card.

1. It is hereby notified for the information of the candidates that the Driving Test for the post of Driver Grade-II, advertised vide Adv. Notification No. 03 of 2025/Psy dated 26.06.2025, shall be held at Jammu and Srinagar centres, respectively, on the dates mentioned in below table. However, the exact date and venue allotted to each candidate shall be specified in their respective admit cards.

S.No	Centre	Dates for conduct of	Venue
		Driving Test	
1	Jammu	w.e.f. 7 <sup>th</sup> October, 2025	State Motor Garages, New Plot, Jammu
2	Srinagar	w.e.f. 7 <sup>th</sup> October, 2025	State Motor Garages, Bemina, Srinagar

- 2. The test shall start at 10.00 AM, however, the candidates shall report at the venue one hour before the scheduled time of the test.
- 3. Admit Cards shall be available on the official website of High Court of J&K and Ladakh (https://jkhighcourt.nic.in) from 01.10.2025 onwards.
- 4. Candidates can download their Admit Cards from the website by using the details mentioned on their application form. They must read the instructions contained therein, carefully.
- 5. In case of any difficulty in downloading/issues related to Admit Card, candidate(s) can contact at <a href="helpdesk.jkhc@gmail.com">helpdesk.jkhc@gmail.com</a> Contact No: 9266747355.
- 6. Candidates are advised to bring the Admit Card, valid Driving License alongwith one original photo ID Proof i.e. Aadhar card/Voter Card/Pan Card/Passport etc. mandatorily on the day of driving test.
- 7. Candidate shall be allowed to appear in the driving test only once.
- 8. Candidates are required to appear before the driving test committee(s) on the schedule date, time and venue. A candidate, who fails to appear in the driving



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test on the given date, shall not be put to driving test later and such candidate shall forfeit his/her right of consideration at any stage.

- 9. Candidates are being called for the driving test provisionally and only such candidates shall be allowed to appear in the driving test, who are in possession of valid qualification, other certificate(s) including Driving License as on the cutoff date for filling of application form.
- 10. The Driving Test is of qualifying nature and only the candidate(s) who qualify the Driving Test shall be considered for the Written Test.
- 11. No TA/DA shall be paid for participation in the Driving Test.
- 12. In case, any information/documents submitted by the candidates while filing application form is found to be deficient, incorrect or false, his/her candidature shall deem to be treated as cancelled, at any stage of the selection process.

By Order.

Principal Secretary to
Hon'ble the Chief Justice

Dated: 30.09.2025

## No.<u>1310-1319/Psy-621</u>

## Copy to the:-

- 1. Registrar General, High Court of J&K and Ladakh for information.
- 2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_\_ for information of His Lordship.
- 3. Transport Commissioner, UT of J&K for information.
- 4. Director, State Motor Garages, UT of J&K for information and necessary action.
- 5. Director Information, Jammu/Srinagar with the request to publish the above notification in the daily newspaper with wide circulation in both Divisions of UT of J&K.
- 6. Director, Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above notification in news and employment bulletin.
- 7. Director, All India Radio, Jammu/Srinagar with the request to broadcast the above notification in news and employment bulletin.
- 8. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
- 9. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.

10. Order file.

Principal Secretary to Hon'ble the Chief Justice